

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:44
ANSWERED ON:13.08.2012
NATIONAL MANUFACTURING POLICY
Ajay Kumar SHRI ;Lagadapati Shri Rajagopal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the proposed National Investment and Manufacturing Zones under the recently unveiled National Manufacturing Policy (NMP) have potential to increase the share of manufacturing sector in the country's Gross Domestic Product (GDP) and creation of more jobs in the next ten years;
- (b) if so, the details thereof along with the salient features of the said policy;
- (c) whether the Government has sorted out the differences amongst the various Central Ministries and/or the State Governments in this regard;
- (d) if so, the details thereof along with the points of difference with various stakeholders; and
- (e) whether the Government proposes to include any special provisions in NMP to promote investment in the naxal affected regions in the country including Jharkhand and if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a)to(e): A statement is laid on the table of the House

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 44 FOR ANSWERED ON MONDAY, AUGUST 13, 2012 REGARDING NATIONAL MANUFACTURING POLICY.

(a) and (b): National Investment and Manufacturing Zones (NIMZs) are envisaged as integrated industrial townships with state-of-the art infrastructure and land use on the basis of zoning; clean and energy efficient technology; necessary social infrastructure; skill development facilities; etc., to provide a productive environment to persons transitioning from the primary sector to the secondary and tertiary sectors. The NIMZ is an important instrumentality of the National Manufacturing Policy which aims, inter alia, to increase the share of manufacturing in GDP to 25% and to create 100 million jobs by 2022. The policy provides that a NIMZ would have an area of at least 5000 hectares in size. The State Governments would be responsible for selection of land suitable for development of the NIMZ. NIMZs would be managed by Special Purpose Vehicles (SPVs) which would ensure master planning of the Zone; pre-clearances for setting up the industrial units to be located within the zone and undertake such other functions as specified in the policy. To enable the NIMZ to function as a self governing and autonomous body, the policy requires that it would be declared by the State Government as an Industrial Township under Art 243 Q (1) (c) of the Constitution.

(c) and (d): The position of all ministries were duly aligned before the policy was approved. The labour and environment related issues were addressed and agreed formulations incorporated in the policy.

(e): The proposals in the policy are generally sector neutral and location neutral. There are no special provisions for any region including naxalite affected regions. While the NIMZs are an important instrumentality, the proposals contained in the Policy apply to manufacturing industry throughout the country including wherever industry is able to organize itself into clusters and adopt a model of self-regulation as enunciated therein. The Policy is based on the principle of industrial growth in partnership with the states. State Governments are encouraged to adopt the instrumentalities provided in the policy. It is the prerogative of the state government to make a proposal for a NIMZ.